

PROFORMA FOR DECLARATION OF ASSETS
(As on 31-03-2012)

Name of Officer (in Full)

Udaylaxmi Parmar

Date of Birth

01/05/1977

Present post held

8th Civil Judge Class-II

Name of District, Sub-Division, Tahuka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift of otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
-	Nil	Nil	N/A	N/A
Movable Property (Valued Above 25000/- of Rs.)				
Name of Articles				
1				
Hyundai Car I-10 Model- 2009				
Jewellery (Lump sum)				
Jewellery (Worth Rs.)				
Near About 2 Lacs				

		Shares/ Debentures		
Name of Issuing Company				Nos. of Shares
1) Reliance Power Ltd.		33 (Thirty three)		2
2) IDBI		10 (Ten)		
3) PPC		10 (Ten)		
Life Insurance Policy & Others				
Name of Issuing Company				Amount
1				2
Nil				Nil
Bank Deposits/ Securities & Investments				
1) Fixed Deposits		Name of Bank	City	Amount
		1	2	3
		Nil	-	-
2) Saving Bank A/Cs		State Bank of India	Bilaspur	161882.00 (As on 10-01-2013)
		Central Bank of India	Bhopal	1569.00 (As on 10-01-2013)
		State Bank of Indore	Indore	2213.00 (As on 10-01-2013)
3) PPF		State Bank of India	Bilaspur	30177.00 (As on 10-01-2013)
4) GPF/CPS		Employer	Nil	242193.00 (As on 30-03-2012) Total Contribution of Employee & Employer
5) NSS		Nil	Nil	Nil
		State Bank of India	Bilaspur	35000.00 (As on 10-01-21013)
6) Others		Sahara Q shop Unique Products Range Ltd. Lucknow	Nehru Nagar Branch Bilaspur	36050.00 (As on 10-01-21013)

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
Note- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date-

11/01/13

रघुनाथजी पुराण
संस्था उपाध्यक्ष (भारतीय) वी वी - सं
बिलासपुर (उ.प्र.)